



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Srinagar/Jammu.

Notification
Srinagar, the 25th May, 2018

SRO 235.- In exercise of powers conferred by sub section (1) of section 12 of the *Code of Criminal Procedure, Samvat, 1989*, the Government hereby appoint **Shri Aman Kumar Anand**, Tehsildar Samba to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his respective territorial jurisdiction of District Samba.

By order of the Government of Jammu and Kashmir.

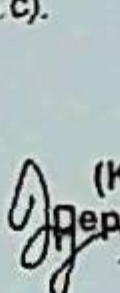
Sd/-
(Abdul Majid Bhat)
Secretary to Government,

NO: LD (P) 2007-Samba

Dated: 25 -05 -2018.

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate, Nandini Hills Samba. This is with reference to his letter No. DMS/JC/Mag-Power/619-22 dated 09.05.2018.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of L, J& PA (w.7 s.c).


(Khurshid Ahmad Bhat)
Deputy Legal Remembrancer
25/05
25.05.2018